

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1800
ANSWERED ON:08.03.2010
LEGAL CASES REGARDING DOT
Bhoi Shri Sanjay

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has any proposal to hike the fees of Government lawyers in respect of Department of Telecom (DoT) cases; and

(b) if so, the details thereof alongwith the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI GURUDAS KAMAT)

(a) & (b) There is no proposal to hike the fees of Government lawyers in respect of Department of Telecom (DOT cases). However, depending upon the gravity and importance of the court case, payment of fees to the Government lawyers are made at special rates on a case to case basis, with the approval of the competent authority.